

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:115
ANSWERED ON:08.08.2012
EDUCATION LOAN
Antony Shri Anto

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has been maintaining any record regarding the amount released under the education loan in the country during the last three years;
- (b) if so, the details thereof, State-wise, year-wise and bank-wise;
- (c) whether the Government has received any complaint from the State of Kerala regarding the denial of education loan; and
- (d) if so, the details thereof, and the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) and (b): Reserve Bank of India (RBI) maintains data on total educational loans outstanding by public and private sector banks. As per information furnished by RBI, Bank-wise data on total educational loans outstanding by public and private sector banks as on last reporting Friday of March, 2010, 2011 and 2012 is at Annexure-I.

State-wise data on total educational loans outstanding by public and private sector banks as on last reporting Friday of March, 2009, 2010 and 2011 is at Annexure-II.

(c) to (d): As per information furnished by RBI, the number of complaints pertaining to education loan which were resolved as per the provisions of the Banking Ombudsman Scheme 2006 by the Banking Ombudsman for Kerala, UT of Lakshwadeep and Mane during the year 2009-10, 2010-11 and 2011-12 were 215, 253 and 269 respectively.

Complaints regarding non-sanction, non-disbursal, delay in sanction/ disbursal of education loans, demand for security for loans below Rs. 4 lakh by banks, as and when received, are taken up with the concerned banks for immediate corrective measures.